

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA,SHILLONG

NOTIFICATION

Dated Shillong, the 7th May, 2025

No.HCLSC.HCM/18/2025/41

In modification to this Committee's Notification No.HCLSC.HCM/18/2025/37 Dated 7th May, 2025 it is informed to all concerned, that due to unavoidable circumstances the timing for the National Lok Adalat scheduled to be held on the 10th May, 2025 **will commence at 3.00 P.M. instead of 10.30 A.M.**

By order,

SECRETARY
HCLSC

Memo. No.HCLSC.HCM/18/2025/41-A

Dated:7th May,2025

Copy to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
2. The P.S. To Hon'ble, Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
3. The P.S. To Hon'ble, Mr. Justice W.Diengdoh Chairman, High Court Legal Services Committee for his Lordship's kind information.
4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
7. Smti. A. M. Pariat (MHJS), Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
8. Shri. Balkim M. Sangma, Joint Registrar (Listing), High Court of Meghalaya for favour of kind information and necessary action.

9. Dr.N.Mozika,DSGI, High Court of Meghalaya, Shillong for favour of kind information and necessary action.

10. Shri. Phuyosa Yobin, Advocate, High Court of Meghalaya for favour of kind information and necessary action.

✓ 11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

12. Notice board.

13. Office file.

14700
F15/25
SECRETARY
HCLSC

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07.05.2025.